

Shri Hem Barua: An Indian citizen does not go to a Chinese function or any function arranged in their honour....

Mr. Speaker: There is nothing more to be said.

Shri Hem Barua: Are we to understand that we can also attend these functions, that is, Indian citizens can also attend these functions?

Mr. Speaker: He will resume his seat. **Shri Yashpal Singh.**

श्री यशपाल सिंह (कैराना) : क्या यह सच है कि चीन में जगह जगह वहां पर नैपाली चीनी मैदी संघ बने हुए हैं और वह नैपाली चीनी मैदी संघ की संस्थाएं हमेशा हिन्दुस्तान के ऐम्बैसेडर को बुलाती हैं और हिन्दुस्तान के ऐम्बैसेडर इनमें जाकर हमेशा बीच में बैठते हैं क्योंकि वह चीन की और नेपाल की मैदी कायम करना चाहते हैं और क्या ऐसा करना उनके लिए उचित है ?

श्री स्वर्ण सिंह : मुझे वाकफियत नहीं है लेकिन मेरे ब्याल में ऐसा नहीं है कि वे वहां ऐसे किसी जलसे में जाते ।

The Minister of Home Affairs (Shri Nanda): The External Affairs Minister will answer it.

Mr. Speaker: At 5.30 p.m. the External Affairs Minister would answer it.

Shri S. M. Banerjee: Let the Rehabilitation Minister also be present then.

12:22½ hrs.

PAPERS LAID ON THE TABLE

GOVERNMENT RESOLUTION RE: APPOINTMENT OF CENTRAL WAGE BOARD FOR THE HEAVY CHEMICALS AND FERTILISER INDUSTRIES

The Minister of Labour and Employment (Shri D. Sanjivayya): I beg to lay on the Table a copy of Government Resolution No. WB-12(1)/64 dated the 3rd April 1965, regarding appointment of the Central Wage Board for the Heavy Chemicals and Fertiliser Industries. [Placed in Library, See No. LT-4143/65.]

NOTIFICATION AMENDING DELHI MOTORS VEHICLE_s RULES

The Minister of Transport (Shri Raj Bahadur): I beg to lay on the Table a copy of Notification No. F.19(9)/64-PR(T) published in Delhi Gazette dated the 17th December, 1964, making certain amendment to the Delhi Motor Vehicles Rules, 1940, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library, See No. LT-4144/65].

ROLLER MILLS WHEAT PRODUCTS (PRICE CONTROL) SECOND AMENDMENT ORDER

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): I beg to lay on the Table a copy of the Roller Mills Wheat Pro-

12.22 hrs.

RE: CALLING ATTENTION NOTICE (Query)

Mr. Speaker: There was another call attention notice by many Members. **Shri Tridib Kumar Chaudhuri** is the first signatory. It was calling the attention of the Minister of Home Affairs to the situation arising out of the sealing of the India-East Pakistan border. I got letters this morning also. I have referred it to the Minister. The Members want an immediate answer to be given, because the situation is worsening. I have asked the Minister to make a statement at 5.30 p.m. today. Would it be all right?